CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.335/98

Wednesday, this the 27th day of May, 1998.

CORAM:

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

E Aravindakshan,
Office Superintendent,
Directorate of Social Welfare & Culture,
Kavaratti Island, Lakshadweep.

- Applicant

By Advocate Mr N Anil Kumar

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- The Administrator, Union Territory of Lakshadweep, Kavaratti.
- The Chief Executive Officer, District Panchayat, Kavaratti.
- 3. The Director,
 Directorate of Social Welfare & Culture,
 Kavaratti. Respondents

By Advocate Mr PR Ramachandra Menon, ACGSC

The application having been heard on 27.5.98, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBR

When the application was taken up for consideration today, none was present for the applicant. The main prayer in the application is that the LPC of the applicant be forwarded to the office of 3rd respondent, so that the applicant could draw his pay and allowances. Learned counsel for the respondents submits that

the LPC of the applicant was forwarded on 19.11.97, along with a covering letter of the same date. A copy of the LPC along with the said letter was also produced for our perusal.

- 2. Under these circumstances, we do not see any reason to proceed further with this application.
- 3. The application is dismissed. No costs.

Dated, the 27th May, 1998.

(AM SIVADAS) JUDICIAL MEMBER (PV VENKATAKŔISHNAN) ADMINISTRATIVE MEMBER

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